

IN THE HIGH COURT OF BOMBAY AT GOA.

LD-VC-OCW-200 OF 2020

WITH

LD-VC-CW-368 OF 2020

Fransico Xaveir Fernandes

...Applicant.

Vs

Secretary/Sarpanch, Village
Panchayat of Borim and anr.

...Respondents.

Shri B. Rodrigues, Advocate for the applicant.

Shri D. Zaveri, Advocate for the respondent no.2.

Coram:- DAMA SESHADRI NAIDU, J.

Date:4th December 2020.

P.C.

The learned counsel for the applicant undertook to serve copy of the case papers on the respondent's counsel.

2. Post the matter on 8.12.2020.

DAMA SESHADRI NAIDU, J.

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